

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

WEDNESDAY, THE TWENTY SEVENTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J.SREENIVAS RAO**

WRIT APPEAL NO: 1332 OF 2024

Writ Appeal under clause 15 of the Letters Patent preferred against the Order dated 18/11/2024 passed in W.P.No.32137 of 2024 on the file of the High Court.

Between:

Mr. Bhuru Kishta Goud, S/o Yella Goud, age about 50 years, Occ President, PACs Ltd, village Baswapoor, Bhiknoor Mandal, District Kamareddy.

...APPELLANT

AND

1. The State of Telangana, Rep. by its Principal Secretary Department of Agricultural Marketing and Co-operation, Dr. B R. Ambdekar Buildings Secretariat, at Saifa Bad Hyderabad. T. S
2. The Director Co-operation and Registrar of Co-opertative Telangana, Nampally, Hyderabad
3. The Registrar of Co-operative, Telangana State, Nampally, Hyderabad.
4. The District Co-operative Officer/ Special Category Deputy Rigrstrar, at Kamareddy
5. Sri Maddi Swamy, s/o. Rajaiah, age about 58 years Occ Vice Chairman of the PACCS Baswapoor, R/o H No 12-128' Bhiknoor Mandala, Kamareddy District.
6. Sri G Ram Reddy, S/o. Chandra Age about 55 years. occ. Director of the PACCS Baswapoor, R/o Baswapur, Bhiknoor Mandal, Kamareddy District.
7. Sri G.Sudhakar Reddy, s/o. Raji Reddy Age about 43 years, Occ. Director of the PACCS Baswapoor, R/o Baswapur, Bhiknoor Mandal, Kamareddy District.
8. Sri P. Raji Reddy, S/o Sudharshan.Reddy, Age about 44 years. Occ Director of the PACCS Baswapoor, R/o Baswapur, Bhiknoor Mandal, Kamareddy District.
9. Sri.A Narsimhulu, S/o. Narsaiah, Age about 42 years, Occ Director of the PACCS Baswapoor, R/o Baswapur, Bhiknoor Mandal, Kamareddy District.

...RESPONDENTS

IA NO: 2 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings in respect of orders passed in W.P. No. 32137 of 2024 dated 18.11.2024 with regard to Primary Agriculture Co-operative Society private Ltd at Baswapoor, Bhiknoor Mandal, District Kamareddy, in pursuant to the Notice dated 16-03-2024, in the interest of justice and equity pending disposal of the Writ Appeal.

**Counsel for the Appellant: SRI M.A.ALEEM MAJID, REP. FOR
M/s. GIX LAW FIRM AND LEGAL SERVICES**

**Counsel for the Respondent No.1 to 4: M/s. B.MOHANA REDDY,
GP FOR AGRICULTURE & COOPERATION**

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.1332 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. M.A.Aleem Majid, learned counsel representing M/s. Gix Law Firm and Legal Services, for the appellant.

Ms. B.Mohana Reddy, learned Government Pleader for Agriculture and Cooperation Department for the respondents No.1 to 4.

2. This intra court appeal is filed against the order dated 18.11.2024 passed in W.P.No.32137 of 2024.

3. Admittedly, the appellant is not a party to the order dated 18.11.2024 passed by the learned Single Judge. The aforesaid order therefore does not bind the appellant.

4. In view of law laid down by the Supreme Court in **Shivdeo Singh v. State of Punjab**¹ as well as Division

¹ AIR 1963 SC 1909

Bench of this Court in **Palavalasa Padmanabham v. State of A.P.**², the appellant has the remedy to file either a review petition or a fresh writ petition.

5. Therefore, the appeal is disposed of with the liberty to the appellant to take recourse to the remedy of filing a fresh writ petition or a review petition, if so advised.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

SD/-N.CHANDRA SEKHAR RAO
DEPUTY REGISTRAR

22003(u)-ALD499(DB) //TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Department of Agricultural Marketing and Co-operation, Dr. B R. Ambdekar Buildings Secretariat at Saifabad Hyderabad, T.S.
2. The Director Co-operation and Registrar of Co-operative Telangana, Nampally, Hyderabad
3. The Registrar of Co-operative, Telangana State, Nampally, Hyderabad.
4. The District Co-operative Officer/ Special Category Deputy Registrar, at Kamareddy
5. One CC to M/s. GIX LAW FIRM AND LEGAL SERVICES, Advocate [OPUC]
6. Two CCs to GP FOR AGRICULTURE & COOPERATION, High Court for the State of Telangana at Hyderabad [OUT]
7. Two CD Copies

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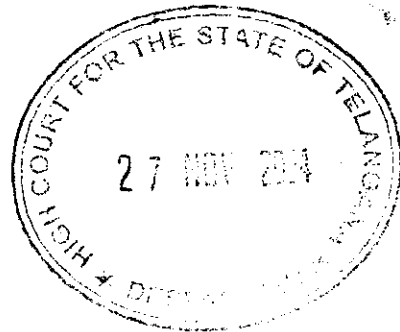
CC TODAY

HIGH COURT

DATED: 27/11/2024

JUDGMENT

WA.No.1332 of 2024



DISPOSING OF THE WRIT APPEAL,
WITHOUT COSTS

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27/11/24
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